

Item No.22

M.A. No.1711/2004 IN
O.A. No.2372/2003

13.10.2004

Present : Shri Deepak Verma, learned counsel for the original applicants
Shri S.M. Arif, learned counsel for the original respondents

MA 1711/2004

Shri S.M. Arif, learned counsel for the applicants in MA (original respondents) seeks permission to withdraw the present MA. Allowed. MA 1711/2004 is dismissed as withdrawn.

Sh
(SHANKER RAJU)
MEMBER (J)

V.K. Majotra
(V.K. MAJOTRA) 13.10.04,
VICE CHAIRMAN (A)

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